

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 34044/2016

SHAH ALAM

Petitioner(s)

VERSUS

UNION OF INDIA SECRETARY & ORS.

Respondent(s)

Date : 23-07-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. Trabrez Ahmed, Adv.
Mr. Syed Mehdi Imam, AOR

For Respondent(s)

Mr. Pahlad Singh Sharma, AOR
Mr. Jagjit Singh Chhabra, AORMr. Vikas Chaudhary, Adv.
Mrs. Rachna Gupta, AOR
Mr. Shreekant N. Terdal, AOR

Mr. Santosh Chaurihan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 to 3 have filed counter affidavit.
Opportunity to respondent Nos. 4, 6, and 7 to file counter
affidavit has already been declined.

Service is complete on Respondent Nos. 5 and 8 but no one has
entered appearance.

Registry to process the matter for listing before the Hon'ble
Court, as per rules.

KAPIL MEHTA
Registrar
23.7.2018